

Indo-North Korea Cooperation

526. SHRI K. VASUDEVA PANICKER: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether India and North Korea have signed farm cooperation pact, and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) A workplan for 1986 and 1987 has been signed on the 22nd September 1986 at New Delhi, under the Protocol between the Government of the Republic of India and the Government of the Democratic People's Republic of Korea (North Korea) on cooperation in the field of Agricultural Scientific Research Training and Irrigation.

(b) The Workplan in question *inter-alia* provides for: —

- (i) Exchange of germplasm and breeding material for experimental purposes;
- (ii) Exchange of visits by scientists for short duration in various fields of agricultural and allied disciplines such as:
 - Cotton breeding and cultivation.
 - Methods and technology of breeding of rice, maize sorghum, soyabean and sesamum.

—On-farm water management — Study of fisheries.

—Study of reclamation of coastal soils.

—Study of medicinal and aromatic plants.

—Study of breeding and production and technology of temperate fruits and vegetables.

Impact of Drought and Flood

527. SHRI KAFIL VERMA: Will the Minister of AGRICULTURE be pleased to state.

(a) what has been the impact of drought and floods in various States during the current year and what is the extent of damage to property and crops caused thereby; and -

(b) the extent to which Kharif crop production has been affected thereby?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) Information on the extent of damage due to drought and floods, as reported by various States during monsoon/post monsoon period of 1986 is given in the enclosed Statement. (See below) I and II [See Appendix CXL, Annexure No. 21] respectively.

Statement I

Extent of damages due to drought during post-monsoon period of 1986 (as reported by States/UTs) (Provisional)

State	Districts affected	Cropped area affected (lakh ha.)	Population affected (in lakhs)	Cattle affected (in lakhs)
1. Assam	16	5.58	20.00	10.99
2. Manipur	8	1.88	9.92	NR
3. Haryana	12	9.30	37.00	30.80
4. Tamil Nadu	18	1.36	232.95	NR
5. Pondicherry	2	0.04	0.77	0.04
6. Uttar Pradesh	53	72.15	600.00	320.16
7. Tripura	3	0.37	1.150 (Esttd.)	NR
8. Andhra Pradesh	12	10.38	31.27 Small & marginal farmers)	—
	124	101.06	933.41	361.9

मध्य प्रदेश की केन बहुउद्देशीय सिंचाई परियोजना

528. श्री अजीत जोशी : क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश की केन बहुउद्देशीय सिंचाई परियोजना काफी लम्बे अरसे से लंबित है ;

(ख) यदि हां, तो उसकी स्वीकृति में क्या अड़चने हैं और उन अड़चनों को दूर करने के लिये क्या प्रयास किये जा रहे हैं ; और

(ग) इस परियोजना को कब तक स्वीकृति दे दिये जाने की आशा है ?

जल संसाधन मंत्री (श्री बी० शंकरानन्द) : (क) से (ग) केन

बहुउद्देशीय परियोजना जिस पर 202 करोड़ रुपए की लागत आने का अनुमान है, केन्द्रीय जल आयोग में तकनीकी, आर्थिक स्वीकृति हेतु 1982 में प्राप्त हुई थी। केन्द्रीय जल आयोग ने परियोजना की जांच कर ली है तथा विभिन्न पहलुओं पर राज्य सरकार को स्पष्टीकरण भेजने हेतु अपनी टिप्पणियां भेज दी हैं। बांध स्थल पर जल की उपलब्धता तथा उसके उपयोग के बारे में मध्य प्रदेश तथा उत्तर प्रदेश की सरकारों के बीच कुछ मतभेद हैं। दोनों राज्य सरकारों के बीच इन मामलों को हल करने में केन्द्रीय जल आयोग उनकी सहायता करता आ रहा है। बांध स्थल पर विश्वसनीय जल उपलब्धता सुनिश्चित करने के लिए राज्य सरकारें और जल विज्ञान सम्बन्धी आंकड़े एकत्र कर रही हैं।